

20-Point Programme in the Ministry

395. SHRI SHYAMLAL GUPTA : Will (he Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) in what manner the Ministry of Commerce was concerned with the implementation of 20-Point Programme launched after June, 1975;

(b) whether any assessment of the achievements of this programme, in so far as his Ministry was concerned, has been and if so, with what results; and

(c) what is the expenditure incurred under various heads like advertisements, conveyance, grants given to persons/bodies for the implementation of this programme?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) : (a) Of the 20-Point Programme launched after June 1975, the Ministry of Commerce was directly concerned with the implementation of the following :

New Development Plan for development of handloom sector.

Improvement in quality and supply of people's cloth.

Action against misuse of import licences.

(b) and (c) The information is being collected.

Loans from the Special Fund of the Organisation of Petroleum Exporting Countries

1396. SHRI F. M. KHAN : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether it is a fact that the Organisation of Petroleum Exporting Countries (OPEC) has sanctioned loans out of their Special Fund to certain developing countries to help them tide over their balance of

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payment problem resulting from higher oil prices; and

(b) if so, what are the details regarding loans sanctioned to India to-date and the terms and conditions attached thereto?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) The OPEC Special Fund gives loans to help meet overall balance of payment deficits and to finance development projects and programmes.

(b) India has been given a loan of U.S. \$ 21.8 million carrying no interest but a service charge of 0.5 per cent on amounts outstanding. The repayment period is 25 years including a 5 years' grace period. The loan is, initially, to be used for imports (as a balance of payment assistance) and the counterpart funds thus generated will be used for financing the local cost of Phase I of the Singrauli Super Thermal Power Project. The loan agreement was signed on the 11th January, 1977.

Pilots strike

397. SHRI S. W. DHABE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of pilots and other staff, who were dismissed from service as a result of disciplinary proceedings initiated against them for participation in the last pilots' strike:

(b) the number of employees out of those mentioned above, who have been taken back in service: and

(c) the number of employees who are still to be reinstated together with the reasons for not reinstating them?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK) : (a) to (c) Of the three pilots of Air-India who were removed from service for their role in the illegal pilots' strike in the Corporation in 1974, two have already been reinstated. The case of the third is subjudice.